

Annexure - 5

Name of the Corporate Debtor: Vibrant Fab Private Limited
 Date of commencement of Liquidation: 30th May 2022
 List of stakeholders as on: 15th October 2022

List of operational creditors (Government Dues)

Sl. No.	Details of claim received		Details of claim		Details of claim admitted				Amount in INR				Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected		Amount of claim under verification
1	The Deputy Commissioner of CGST & Central Excise, Division VIII	Maharashtra Government	13-07-2021	35,83,381	35,83,381	Provision of Services	-	-	1.64%	-	-	-	-	The Claim admitted as per Regulation 31A of the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022
	Total			35,83,381	35,83,381				1.64%					

